

Annexure 1

Name of the corporate debtor: Shaft Developers Private Limited; Date of commencement of liquidation: 12-09-2023; List of stakeholders as on: 16-10-2024

Sl. No.	Name of creditor	Details of claim received		List of Secured financial creditors							Amount of contingent claim	Amount of any mutual dues, that may be set off	Amount of claim rejected	Amount of claim under verification	Remarks, if any
		Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Whether security interest relinquished? (Yes/No)	Details of Security Interest	Amount covered by guarantee	% share in total amount of claims admitted					
1	Piramal Capital Housing & Finance Limited	11-10-2023	87,62,85,284	87,62,85,284	Secured	87,62,85,284	Yes	Refer Annexure A1	87,62,85,284	54.98	0.00	0.00	0.00	0.00	0.00
2	SREI Equipment Finance Limited	21-08-2024	71,74,74,089	71,74,74,089	Secured	71,74,74,089	Yes	Refer Annexure A1	71,74,74,089	45.02	0.00	0.00	0.00	0.00	0.00
Total			1,59,37,59,373	1,59,37,59,373		1,59,37,59,373			1,59,37,59,373	100	-	-	-	-	0.00

ANNEXURE A1
DETAILS OF SECURITY INTEREST

The security interest that has been provided by the Corporate Debtor is as follows:

1. Piramal Capital & Housing Finance Limited

All that piece and parcel below mentioned - dry land situated at Thimmaraja Puram Village, Tuticorin Taluk Situated with Sub-Registrar District of Palayankottai and Registration district of Tuticorin:

Sr. No.	Village	Survey No.	Extent (In Acres)
1.	Thimmaraja Puram Village, Tuticorin, Tamil Nadu	108/2	4.95
TOTAL			4.95

2. SREI Equipment Finance Limited

All that piece and parcel below mentioned - dry land situated at Thalavaipuram Village, Sri Vaikundam Taluk Situated with Sub-Registrar District of Pudukottai and Registration district of Tuticorin:

Sr. No.	Village	Survey No.	Extent (In Acres)
1.	Thimmaraja Puram Village, Tuticorin, Tamil Nadu	19/5	2.34
		33/1	1.2
		33/2	1.24
		37/7A	0.27
		37/7B	0.22
		56/3	0.32
		57/1	1.4
		66/1A	0.75
		66/1B	0.75
		38/3C	0.91

		39/3	2.07
		68/4	2.73
		71/2	1.44
		73/4C	1.42
		76/3	1.91
		79/1A	1.93
		79/2	2.49
		81/4	1.74
		101/3A	2.25
		101/3C	0.88
		106/2	2.79
		99/1	0.21
		107/3	0.37
		270/1	1.65
		144/1	3.04
		145/3	3.68
		171/2	4.35
		68/5	2.85
		81/1	3.21
		78/2	1.73
		174/2	1.68
TOTAL			53.82

Note: -

The Liquidator may modify the list of stakeholders, when he comes across additional information warranting such modification, in the manner directed by the Adjudicating Authority.